

National Company Law Tribunal

Allahabad Bench

CP NO. 07/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: *Information Technology (India) Ltd*
SECTION OF THE COMPANIES ACT/I & B CODE: *3971398 of the Companies Act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

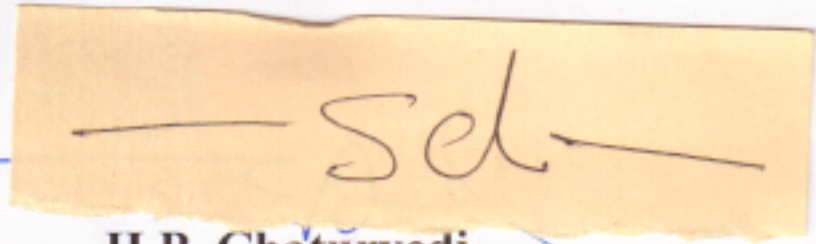
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The present case is received from the Principal Bench, New Delhi.
Therefore, the Registry of this Tribunal is directed to issue a fresh notice to both parties.

Matter be listed on 30th January, 2018.

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)